

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518
IB-872/ND/2022

IN THE MATTER OF:
BNK Holding Pvt. Ltd.

....Applicant

SECTION
U/s 59 IBC

Order delivered on 19.01.2023

CORAM:
SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Anand M. Mishra
For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **09.02.2023.**

S/d-
(Court Officer)